

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 19 OF 2014

Dated: 7th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Western Electricity Supply Co. of Orissa Ltd. ...Appellant(s)

Vs.

**Orissa Electricity Regulatory Commission & ...Respondent(s)
Ors.**

Counsel for the Appellant(s) : Mr. Som Raj Chaudhury
Mr. Abhishek KUMar

Counsel for the Respondent(s) : Mr. Prashanto C. Sen, Sr. Adv
Mr. Udayan Verma
Mr. Rutwik Panda
Ms. Anshu Malik for R-1

Mr. R.K. Mehta
Ms. Himanshi Andley for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **17.04.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**